

**NATIONAL COMPANY LAW TRIBUNAL
CUTTACK BENCH
CUTTACK**

ORDER SHEET OF THE HEARING ON 15th JULY, 2021, 03:00 P.M.

CP (IB) No. 110/CTB/2020

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V. K.
2. Hon'ble Member(T), Shri Satya Ranjan Prasad**

Name of the Company	IDBI Trusteeship Service Ltd. (ITSL) -Vs- Orissa Stevedores Ltd.
Under Section	7 IBC

For Petitioner (s)

Mr. Satya Smruti Mohanty, Adv.
Mr. Swayamjit Rout, Adv.

For Respondent (s)

Mr. Rajnish Sinha, Adv.
Mr. S. K. Acharya, Adv.
Mr. P. S. Acharya, Adv.
Mr. S. Kohli, Adv.

ORDER

Ld. Counsel on both sides are present. At the request of the Ld. Counsel appearing for the Financial Creditor, list the matter on 23.08.2021.

Sd

**Satya Ranjan Prasad
Member (Technical)**

Sd

**Rajasekhar V.K.
Member (Judicial)**